

SUPREME COURT OF INDIA

Life Convict Lal Singh @ Manjeet Singh

Vs.

State of Punjab & Anr.

W.P.(Crl.)No.181 of 2012

(Dipak Misra and Shiva Kirti Singh,JJ.,)

29.06.2016

JUDGMENT

Dipak Misra,J.,

1. In view of the judgment passed in Criminal Appeal No. 171 of 2016 today, the present Writ Petition stands disposed of.